

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1031**

**TO BE ANSWERED ON THE DECEMBER 19TH, 2018/AGRAHAYANA 28, 1940 (SAKA)
IDENTITY CARDS OBTAINED BY ROHINGYA IMMIGRANTS**

1031. SHRI RAJEEV CHANDRASEKHAR:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Telangana Police have found Aadhar cards, Voter ID cards, PAN cards, Indian Passports and other identity proofs with illegal Rohingya immigrants; and

(b) if so, whether this has been investigated to find out the methods used to obtain these identity cards and what are the steps taken by Government to ensure that it is stopped?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) and (b): Telangana Police has registered 24 cases regarding Voter Ids, Aadhar Cards and Passports etc. obtained by Rohingya immigrants in a fraudulent manner. Necessary instructions have been issued to Unique Identification Authority of India (UIDAI) to ensure that no Aadhaar Card is issued to illegal migrants. State Governments have also been instructed to cancel such documents obtained fraudulently by illegal Rohingya migrants.
